



Government of Jammu and Kashmir
Home Department

NOTIFICATION
Jammu, the 1st April, 2016.

SRO 113.- In exercise of the powers conferred by sub-section (2) of Section 1 of the Jammu and Kashmir Private Security Agencies (Regulation) Act, 2015 (Act No.IX of 2015), the Government hereby appoint 1st April, 2016 as the date from which the provisions of the said Act shall come into force.

By Order of the Government of Jammu and Kashmir.

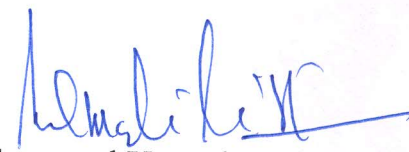
Sd/-
(R.K. Goyal) IAS
Principal Secretary to Government
Home Department

No.Home/89/2005-ISA

Dated 01.04.2016.

Copy to: -

1. Principal Secretary to Hon'ble Governor, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. All Administrative Secretaries to the Government.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Director General Information, J&K.
6. Director, Archives, Archaeology and Museums, J&K.
7. General Manager, Government Press, Srinagar/Jammu.
8. Private Secretary to Chief Secretary.
9. Private Secretary to Principal Secretary to Government, Home Department.
10. I/C Website, Home Department.
11. SRO/Stock file.


(Mohammad Yaqoob Malik)
Under Secretary to Government
Home Department

